

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

13. C.P.(IB)-312(MB)/2024

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2024**

**NAME OF THE PARTIES: - Cs Mandar S Wagh Liquidator For  
M/S. Slp Corporate Psychologists  
(India) Private Limited**

**Section: U/s 59 of the Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Avinash R Khanolkar a/w Adv. Khushbu Bhanushali appeared for the Petitioner through VC. Notice issued to the RoC has been received back duly served but no report has been filed. List this matter for the final hearing on **29.08.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**